

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

C.P. (IB)/588(MB)2021

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **05.06.2024**

NAME OF THE PARTIES : **Mr. Miteshkumar Mafatlal Patel -**
Proprietor Of Shri Balaji Roofing
Vs
Hreck Engineers Private Limited

For OC : Absent

For CD : Absent

Section 9 of IBC

ORDER

On 01.05.2024, we directed the Registry to place on record the daily orders before 22.07.2021 and after 03.01.2024. However, the orders have not been complied with. The Registry is again directed to provide the same before the next date of hearing. **List on 24.06.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//